

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 736/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Counseled Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Silli	Adv for Applicant	
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COMMON ORDER

C.S.P. No. 684/230-232/NCLT/MB/MAH/2017

C.S.P. No. 736/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **17.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 13.10.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)

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